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**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 4th May, 2021.

No. LJ(B). 53/93/Pt/144 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within Mairang Civil Sub-Division, Mairang, West Khasi Hills District with immediate effect and until further orders:-

Sl.No.	Name of Officers	Designation
1.	SHRI NATHANIEL WAR	Industrial Promotion Officer, Mairang
2.	SMTI.DAFFICA Y. RYNJAH	Child Development Project Officer, Mairang
3.	SMTI.DAYOOPHIKA KHYRIEM	Child Development Project Officer, Mawthadraishan
4.	SHRI.GODI HARD KHARSAMAI	Inspector of Supply, Mairang.



(L.K. Swett)

*Under Secretary to the Government of Meghalaya,
Law Department.*

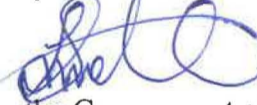
Memo. No. LJ(B). 53/93/Pt/144-A

Dated Shillong the 4th May, 2021

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, I/c Mairang Civil Sub-Division, Mairang with reference to letter No.M/Judl.26/80-98/322 Dated Mairang the 4th May, 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.,



Under Secretary to the Government of Meghalaya,
Law Department.